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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/182/2016
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Gowri V
For Ramanani & SHANKAR

PETITIONERS

Gowri

THIRIYAMBAK KANNAN
& ROHAN CHERIAN

R. 2, 3, 4.

ORDER

Ms V Gowri, counsel for petitioners present. Shri Rohan Cherian, representing counsel for R2 & R3 present. No representation on behalf of R1 & R4. It is observed that on the last date of hearing also, there was no representation on behalf of R1 & R4. In case there is no representation on their behalf on the next date of hearing, appropriate order shall be passed. Time extended at request of counsel for petitioners for submitting arguments. Put up on **17.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)